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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

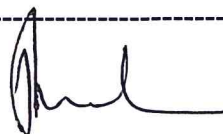

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/15/2017  
NAME OF THE PETITIONER(S) : RINKU ROY  
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +  
1  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

28/4/2017	- Aruna Ganesh, Counsel for Applicant	
25/4/2017	Respondent	

ORDER

Petitioner alongwith the counsel, Ms Aruna Ganesh are present. Respondent present in person. He prayed time to file counter submitting that his counsel is away from India and further stated that he intends to file a proposal for settlement between the parties. He is directed to file counters in CA 78/2017 and CA 79/2017 and furnish copies to the other side prior to the next date of hearing. Time extended at request. Put up on 12.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)